

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

17. C.P. (IB)/1281(MB)2020

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Hotel Horizon Pvt. Ltd.
 Vs.
 PCK Corporation LLP

Section 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Mr. Shadab Jan a/w Mr. Dinesh Jadhvani, Ld. Counsel for the Operational Creditor present. Mr. Atul Singh, Ld. Counsel for the Corporate Debtor present.
2. Post this matter for hearing on **13.12.2022**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

/Dubey/

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)